

Admission into Delhi Colleges

1175. { **Shri Vajpayee:**
Pandit D. N. Tiwary:
Shri Radha Raman:
Shri Surendranath Dwivedy:
Shri D. C. Sharma:
Shri Sadhu Ram:

Will the Minister of Education be pleased to state:

(a) whether Government are aware that a very large number of Delhi students who have matriculated this year have been unable to get admission in Delhi colleges owing to inadequacy of educational facilities; and

(b) if so, what steps Government contemplate taking to remedy this?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 105].

Arrest of Smugglers

1176. **Shri Raghunath Singh:** Will the Minister of Finance be pleased to state whether it is a fact that border police of West Bengal arrested three Pakistanis on Friday, the 11th July, 1958 at Aturia, Police Station Baduria, District 24 Parganas on a charge of illegally possessing 780 tolas of silver and 14,00 Rupee Coins?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi): Yes, Sir. Three Pakistanis were arrested with 3 pieces of silver weighing about 780 tolas and obsolete silver rupee coins numbering 1411.

Political Sufferers

1177. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to lay a statement showing:

(a) the number of persons in Manipur who have been given political sufferers' relief grant during 1957-58, and

(b) the amount of the relief granted to each individual in kind and in money or in both?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). A

sum of Rs. 500 each in cash was given to twenty-four persons in May, 1958.

Tripura Teachers Association

1178. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether Government have received any memorandum from Tripura Teachers Association; and

(b) if so, the action taken thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The matter is under consideration

Rent Control in Manipur

1179. { **Shri Narayanankutty Menon:**
Shri Warrior:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in Manipur State there is no Rent Control Act; and

(b) if so, the action proposed to be taken in this respect?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes

(b) The matter has been considered, and was also discussed at a meeting of the Home Minister's Advisory Committee for Manipur in December last. For the present, it is not considered necessary or desirable to introduce rent control in the territory. The position will, however, be reviewed after some time in the light of the prevailing circumstances.

Employees of Delhi Administration

1180. **Shri Jadhav:** Will the Minister of Home Affairs be pleased to state:

(a) the number of employees in the Secretariat and the local offices under Delhi Administration at present;

(b) the number of employees who have completed three years service; and